

Capital Region Plan so far and that expected to be incurred during the current financial year;

(b) its achievements;

(c) the extent to which it has helped in easing the population burden in the capital;

(d) whether Government propose to continue this Plan till the turn of the century;

(e) if so, the rationale behind this; and

(f) the particulars of the Central Government Offices shifted so far from the capital to the ring towns?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The total expenditure incurred on the implementation of NCR Plan projects upto May, 1996 has been Rs. 252.71 crores.

The anticipated disbursements during 1996-97 will depend on the availability of funds and demand for implementation of the projects.

(b) NCR Planning Board has financed 89 schemes out of which 46 have been completed and 43 are ongoing. The details of the schemes are as under :

| Sub Region            | No. of Schemes completed | No. of Schemes ongoing | Expenditure incurred (Rs. crores) |
|-----------------------|--------------------------|------------------------|-----------------------------------|
| Haryana               | 12                       | 10                     | 61.92                             |
| Rajasthan             | 24                       | 13                     | 67.11                             |
| U.P.                  | 10                       | 16                     | 115.35                            |
| Counter Magnet Cities |                          | 4                      | 8.33                              |
| Total                 | 46                       | 43                     | 252.71                            |

(c) The growth rate of population of NCT of Delhi has declined from 53.00% between 1971-81 to 51.46% between 1981-91, indicating decrease in pressure of population on NCT of Delhi.

(d) and (e). Yes, Sir. The perspective year of National Capital Region Plan is 2001. Regional and Urban Planning exercises have long gestation periods. For achieving the Regional Plan objectives of reducing the pressure of population in Delhi and achieving a balanced and harmonised development of National Capital Region, the implementation of Regional Plan has to continue.

(f) The following Central Government Offices have been shifted outside Delhi during the last 5 years :

- (i) The Postal Staff College.
- (ii) National Labour Institute.

(iii) National Vocational Training Institute for Women.

(iv) C.P.W.D. Training Institute.

#### Committee on Land Development and Disposal

1697. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether any Committee has been constituted to consider legal, financial and other issues relating to land development and disposal in the National Capital Territory of Delhi;

(b) if so, the details thereof; and

(c) the time by when the Committee is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). Yes. Sir. A Committee has been constituted to consider issues relating to land assembly, development and disposal in the NCT of Delhi and suggest a policy for involvement of private developers in land development, housing construction and other related activities in the National Capital.

(c) As the Committee is awaiting preparation of background papers by expert agencies, it is not possible to indicate the exact time by which the Committee will submit its final report to Government.

#### Development of Small and Medium Towns

1698. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the sharing pattern of the Integrated Development of Small and Medium towns scheme between the Centre and the States;

(b) the details of the small and medium towns in the country brought under this centrally sponsored development programme;

(c) the fund allocation made to Karnataka during Eighth Plan for the development of small and medium towns in that State; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The sharing